IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(*through* Hybrid Mode)
COURT-I

Item No. 132

CA No. 731/2019, 163/2019
IA No., 562/2021, 1189/2022, 1190/2022
2554/2023, 2655/2023, COCP NO. 14/2023,
15/2023, 16/2023, 17/2023
In
CP(IB) No. 198/Chd/Chd/2018
(Admitted)

IN THE MATTER OF:

Punjab National Bank …Petitioner/ Financial Creditor

Vs.

Ria Construction Ltd …Respondent/ Corporate Debtor

Under Section: 7, 33(2), 19(2) & 19(3), 60(5), 43 & 44, 66, IBC 2016, R 11 r/w 425, CA, 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 23.04.2024.

-sd-
Court Officer

March 20, 2024
SM